185

Grime Head			No. of persons arrested		
Murder .		•		•	61
Dacoity .					
Robbery					29.
Pick-pocketin	g				61
Theft .				•	274
Kidnapping					51
Rape .					22
Chain snatching of women					3
Car theft					6
Scooter theft				•	15
Cycle theft					48

## Proposal to give more powers to the Central **Reserve Police Force**

2092. SHRIMATI USHA MALHOTRA; BHABANI SHRI **CHARAN** PATTANAYAK-SHRI D. HEERACHAND:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have any proposal under their consideration to give more powers to the Central Reserve Police Force for the purpose of internal security or to restore some of the powers which were withdrawn earlier for restoring discipline in the police force;
- (b) if so, what are the details thereof and by when a decision is likely to be taken in the rtiatter; and
- (c) whether Government propose to amend the constitution of the Central Reserve Police Force; if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI YOGENDRA MAKWANA): (a) No, Sir, no powers were withdrawn from the CR.P.F. earlier.

to Questions

- (b) Does not arise.
- (c) No, Sir.

## Sigh boards/banners in Delhi

2093. SHRIMATI MARAGATHAM CHANDRASEKHAR: SHRIMATI SUSHILA SHANKAR ADIVAREKAR. SHRIMATI HAMIDA HABIBULLAH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the New Handloom House, Ajmal Khan Road, New Delhi in collusion with the local authorities, has put hundreds of sign boards/banners in the Union Territory of Delhi for the last one year without pajrment; and
- (b) if so, what action has been taken against the offenders?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The Municipal Corporation of Delhi has reported that the New Handloom House is in the habit of putting up sign boards/banners in public streets without permission. The Corporation has denied that this is being done in collusion with their staff. The staff of the Corporation has been taking reJpeated action to remove the banners during the course of raids. The offenders have been prosecuted for putting up such advertisements without permission.

## Rat menace in DelW

2094 SHRIMATI MARAGATHAM CHANDRASEKHAR: SHRIMATI SUSHILA SHANKAR ADIVAREKAR; SHRIMATI **HAMIDA** HABIBULLAH:

Will HOME the Minister of AFFAIRS be pleased to state: